

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Fourth Lok Sabha**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**THIRTY-NINTH REPORT**  
**(Fourth Lok Sabha)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirty-ninth Report.

2. The Committee met on the 18th November, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd November, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 22nd November, 1968 had been invited to present their views on the Resolutions before the Committee. Shrimati Tarkeshwari Sinha, Shri Rabi Ray and Dr. Ranen Sen attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Report of Administrative Reforms Commission. | 2 hours  |
| (2) Resolution regarding Primary education.                           | 1½ hours |
| (3) Resolution regarding Unemployment in West Bengal.                 | 1½ hours |

NEW DELHI;  
November 18, 1968.  
Kartika 27, 1890 (Saka).

R. K. KHADILKAR,  
Chairman,  
Committee on Private Members' Bills  
and Resolutions.